

No. DSJ/Bilaspur/Reader/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 16th May, 2020.

OFFICE ORDER.

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that the Civil and Criminal Cases fixed w.e.f. 18.05.2020 shall be taken up for regular hearing, as fixed.

Further, it is also informed that the no person other than advocates and their registered clerks shall be allowed to enter the Court premises without permission.

sd/-
(R.K.Chaudhary),
District & Sessions Judge,
Bilaspur, H.P.

10/5/20
Endst.No. DSJ/Bilaspur/Reader/2020- Dated Bilaspur, the 16th May, 2020.

Copy forwarded to:-

- 1 The President District Bar Association, Bilaspur/Ghumarwin, for information.
- 2 . The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Criminal Ahlmad of this office for information and necessary compliance.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

R.K. Chaudhary
(R.K.Chaudhary),
District & Sessions Judge,
Bilaspur, H.P. *e*